

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3046
TO BE ANSWERED ON 21.03.2017

Pollution due to Steel Plants

3046. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether public and private sector steel factories are polluting the environment and if so, the details thereof, State/UT-wise;
- (b) whether inspection of the steel plants is being carried out by the Government;
- (c) if so, the number and details of inspections carried out during the last three years alongwith the pollutants found during the inspections and the corrective action taken thereon;
- (d) the funds allocated/sanctioned by the Government to the steel plants to install pollution control equipments during the last three years; and
- (e) the details of steel plants where pollution control equipments have been installed/are yet to be installed, along with the time by which such equipments are likely to be installed in all the Steel plants, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a)and (b) Steel industry is identified as one of the 17 category of highly polluting industries. The effluent and emission standards for steel sector have been notified under the provision of Environment (Protection) Act, 1986 which are implemented by the concerned State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) for Union Territories. Concerned SPCB/ PCC undertakes inspection of steel plants. At times, Central Pollution Control Board (CPCB) also undertakes surprise inspection.

(c) Nine plants namely, Trimula Sponge Iron (P) Ltd. Raipur; Usha Martin (Steel & Power) Ltd., Jamshedpur; Vandana Global Ltd. Raipur; Ati Bir Industries Co. Ltd, Giridh; SAL Steel Ltd., Kutch; Bhushan Power & Steel Ltd, Sambhalpur; Rourkela Steel Plant, Rourkela; Aryavrata Steel Pvt ltd. Jhargram and Dhanbad Fuels Pvt. Ltd. Raniganj have been inspected during last three years by the CPCB and show cause notices and directions, as appropriate, have been issued to all nine plants. These industries have reportedly taken necessary corrective action, except SAL Steel Ltd., Kutch, which sought extension of time to complete the remaining actions.

(d)and (e) The individual plants are required to install pollution control system under the 'Polluter Pays Principle' and Government does not provide funds to steel plants for installation of pollution control equipments. CPCB has informed that there are 17 integrated iron and steel plants in India and all of them have provided pollution control equipments. All steel plants are also required to install online continuous emission and effluent monitoring systems.
